

HIGH COURT OF JHARKHAND, RANCHI

NOTIFICATION

THE 07th SEPTEMBER, 2013

No. 200 A : Sri Sundip Sharma, District & Additional Sessions Judge, Chaibasa is hereby transferred and posted as District & Additional Sessions, Jamshedpur with immediate effect.

By order of the Court,

Sd/- A. V. Singh
Registrar General

Memo. No. /Apptt. Dated Ranchi, the 07th September, 2013

Copy forwarded to the Superintendent, Government Printing Press, Doranda, Ranchi with a request to publish the same in the next issue of Jharkhand Gazette.

Sd/- A. V. Singh
Registrar General

Memo. No. 9429-39 / Apptt. Dated Ranchi, the 07th September, 2013

Copy forwarded to the Principal Secretary to the Government, Department of Personnel, Administrative Reforms & Rajbhasha, Jharkhand, Ranchi / the Secretary, Law (Judicial) Department, Government of Jharkhand, Ranchi / the Accountant General (A&E), Jharkhand, G.E.5, Doranda, Ranchi / the Registrar (Establishment), the Registrar (Vigilance), the Re

gistrar (Admn), the Principal Secretary to Hon'ble the Chief Justice, the Central Project Co-Ordinator, e-Courts Project, I/c NIC Cell High Court of Jharkhand, Ranchi / the Principal Judicial Commissioner, Ranchi / the Principal District & Sessions Judges, Chaibasa & Jamshedpur for information and needful and Sri Sundip Sharma, District & Additional Sessions Judge, Chaibasa with reference to his representation dated 22.07.2013 for information and needful.


Registrar General